

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 75 OF 2017 &  
IA NO. 660 OF 2017**

**Dated: 31<sup>st</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Maharashtra State Electricity Distribution Co. Ltd. ...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Sai Kumar  
Mr. Varun Agarwal

Counsel for the Respondent(s) : Ms. Swapna Seshadri  
Ms. Rhia Luthra for R.2

**ORDER**

**I.A. NO. 660 of 2017**

*(Appln. for condonation of delay in filing rejoinder)*

Delay in filing rejoinder is condoned and rejoinder is taken on record.  
Application is disposed of.

**APPEAL No. 75 of 2017**

Pleadings are complete. List the matter for hearing on **14.11.2017.**

**( I. J. Kapoor )  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**

ts/vt